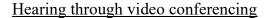
CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU



T.A.62/2200/2020

This the 12th day of October, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

- 1. Muzaffar Ahmad Shah (age 57 years), S/o Late Ab. Ahad Shah, R/o Bandipora W.No.4. R.No.3425.
- 2. Gh. Mohammad Malik (age 55 years) S/o Gh. Mehraj-ud-din Malik, R/o Malikpora Colony, Bandipora, R.No.5432.
- 3. Hilal Hasan Bhat (age 44 years) S/o Gh. Hassan Bhat, R/o W.No.2 Plan Bandipora, R.No.4250.

(Ad	Applicants lvocate: Mr. T.A. Lone)
(110	Versus
	State of Jammu & Kashmir through Commissioner/ Secretary to Government Food and Civil Supplies and Consumer Affairs Department, Civil Secretariat Srinagar/Jammu.
	and others
(Ac	lvocate: Mr. Amit Gupta)

ORDER JORALI

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Learned counsel for applicants submits that T.A. he wants to withdraw his case.

2. In view of submission of the learned counsel for the applicants, T.A. is dismissed as withdrawn.

(ANAND MATHUR.) MEMBER (A)

(RAKESH SAGAR JAIN) MEMBER (J)

sks/-